

**Central Administrative Tribunal , Lucknow Bench, Lucknow**

Original Application No. 618/2005

This the 6th day of January, 2006

**HON'BLE SHRI S.P. ARYA, MEMBER (A)**

Dinesh Pratap Singh aged about 45 years son of late Sri Ram Singh r/o House No. 150/Bhagat Puri-A, Industrial Area, Talkatora , Lucknow presently posted in the office of DC. IT in Railway, Lucknow.

...Applicant

By Advocate: Shri R.P. Yadav for Sri R.A. Mishra

**Versus**

1. Union of India through its General Manager, N.R. Baroda Hosue, New Delhi.
2. Divisional Railway Manager, N.R., Lucknow.
3. CMO/MS Indoor Hospital, Charbagh, N.R., Lucknow.
4. Sri D.C.M., N.R. Hazratganj, Lucknow.
5. Chief Checking Inspector, N.R. Lucknow.

...Respondents.

By Advocate: Sri S.P. Singh for Sri C.B. Verma

**ORDER (ORAL)**

**BY HON'BLE SHRI S.P. ARYA, MEMBER (A)**

The applicant by this O.A. seeks for reimbursement of the expenses incurred on medical treatment. Representation moved on 5.10.2002 in this regard is still to be responded to by the opposite parties.

2. Upon hearing the counsel for the parties, it is found expedient and in the interest of justice to direct the competent authority to decide the representation of the applicant with regards to reimbursement of medical claim in accordance with law within a period of 2 months from the date of communication of this order and also to inform the decision thereon to the applicant.
4. With the above directions, the O.A. is disposed of with no order as to costs.

  
(S.P. ARYA)  
MEMBER (A)